GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4159
ANSWERED ON:20.12.2011
MEDICAL INFRASTRUCTURE FOR CPF PERSONNEL
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any policy/guidelines regarding provision of adequate medical infrastructure while deploying Central Para-military personnel in disturbed/violence affected areas;
- (b) if so, the details thereof alongwith the survival rate of wounded soldiers deployed in all the naxal affected States including Odisha and Chhattisgarh during each of the last three years and the current year; and
- (c) the remedial steps taken by the Government to ensure proportionate medical infrastructure to increasing troop deployment?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): A Statement is laid on the Table of the House.

Statement in reply to Lok Sabha Unstarred Question No.4159 for 20.12.2011

- (a): The following medical infrastructure and personnel have been made available to Central Armed Police Forces (CAPFs).
- # In all CAPF Units, one Medical Investigation (MI) Room with indoor facilities is available with standard authorisation of medical/paramedical staff applicable.
- # Vide MHA's Order dated 2.9.2004, specialty treatment was introduced by upgradation of existing hospitals into 100 bedded Composite Hospitals (6 Nos.) and 50 bedded Composite Hospitals (32 Nos.), and 1 No. 200 bedded Referral Hospital in CAPFs.
- # The CRPF Unit ambulances in Left Wing Extremism (LWE) affected areas have been equipped with life saving medicines, equipments and fitted with air conditioner for transportation of patients.
- # The authorisation of Peace Equipment Table (PET) of Unit MI Room has been revised and a number of life saving equipments have been authorised vide MHA Order dated 9.2.2011.
- (b): As given by CAPFs, the survival rate of wounded soldiers deployed in all the naxal affected States, during the last three years and the current year (up to 13.12.2011) are given below:-

State Survival rate for the year (in %)

2008 2009 2010 2011

Andhra Pradesh# - - - -

Jharkhand# 100 92 88 95

Bihar# 80 - 100 60

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Maharashtra# - - - 100
Madhya Pradesh# - -
Odisha# 100 0 (1) 0 (1) -
Uttar Pradesh# - -
West Bengal# - 100 100 80
Chhattisgarh:-
CRPF
     100 87.5 100 100
     - - 100 100
BSF
TTBP
     - - 100 100
    - - 0 (1) 0 (1##)
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Only CRPF is deployed in these States

The number in the bracket indicates the number of personnel injured, who subsequently succumbed to injuries.

- (c): Details of the steps taken by the Government to improve the medical facilities to the CAPFs are:-
- 1. For improvement of healthcare and extent of medical cover to the Force personnel, the medical cadre of the Central Police Forces was revamped vide MHA Order dated 2.9.2004, to:-
- # introduce specialty treatment through specific lines of specializations by upgradation of existing hospitals into 100 bedded Composite Hospitals (6 Nos.) and 50 bedded Composite Hospitals (32 Nos.), and 1 No. 200 bedded Referral Hospital.
- # provide medical facilities even in the remote areas by making the career prospects more attractive. A common medical cadre with posts right upto the level of Additional Director General (Medical), more posts at the level of Inspectors General (Medical) and introduction of the grade of Dy. Inspector General (Medical) was therefore created with a provision for inter-force mobility.
- # enable pooling of facilities available, upgradation of infrastructure and equipment, provision of staffing pattern appropriate to the needs.
- 2. In addition to the facilities mentioned at para (a) above, some of the steps taken to improve the medical facilities are:-
- # CAPFs have been authorised vide MHA's Order dated 12.9.2007, to avail free treatment in any of the CAPF Composite Hospitals, located across the country, including disturbed/violence affected areas, irrespective of force affiliation.
- # Seven Specialists in 50 bedded Composite Hospitals and nine Specialists in 100 bedded Composite Hospitals have been authorised and their line of specialization has been specified, vide Order dated 29.1.2007.

Orders have been issued vide OM dated 23.2.2007 for identifying and training of non-gazetted personnel with requisite aptitude for counseling and close monitoring of force personnel with disturbed emotions.

Rs.120.57 crore has been sanctioned vide order dated 4.3.2011 for construction of a 200 bedded Referral Hospital in Greater Noida.

To provide Medical Officers at the level of both General Duty and Specialists, appointment on contractual basis, against 100% vacant posts, have been approved vide Order dated 31.1.2011 and 9.2.2011, respectively, and instruction relating to contractual period of 1 year and upto 60 years have been revised to allow contractual appointment for a period of 3 years or 65 years of age whichever is earlier, in respect of Specialists and GDMOs vide Order dated 19.1.2010 and 26.2.2010, respectively.

In order to augment and standardize the strength of Paramedic staff across all CAPF hospitals, order for authorisation of staff for the 50-bed (32 nos) and 100-bed composite hospitals (6 Nos) and one 200-bed referral hospital and creation/abolition of posts for these institutions in CAPFs have been issued vide MHA's Order dated 11.2.2010 and 9.3.2010.

CRPF has signed Memorandum of Understanding with various tertiary care hospitals for cashless treatment in case of emergency.